

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

STARRED QUESTION NO:284
ANSWERED ON:30.08.2013
INCENTIVES UNDER JNNSM
Pandey Shri Ravindra Kumar

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of the initiatives taken by the Government to support the use and promotion of various sources of renewable energy;
- (b) the funds allocated and disbursed under the Jawaharlal Nehru National Solar Mission (JNNSM) in the current financial year;
- (c) the details of the companies which have applied for the incentives under the plan along with the amount of subsidy claimed by the respective companies; and
- (d) the details of the funds given under the special incentives plan during the current financial year, company-wise along with the measures taken by the Government to prevent misuse of subsidy by defunct/ fraudulent companies?

Answer

MINISTER FOR NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

(a),(b),(c)&(d): A Statement is laid on the Table of the House.

Statement referred to in reply to parts (a),(b),(c)&(d) of the Lok Sabha Starred Question No. 284 for answer on 30.08.2013 regarding Incentives under JNNSM

(a): The Government is giving various fiscal and financial incentives, such as capital/ interest subsidy, generation based incentives, accelerated depreciation, concessional excise and customs duties for the promotion of renewable energy sources in the country. Among the other steps to promote renewable energy are, setting up of demonstration projects, intensive resource assessment, development of power evacuation and testing facilities etc. As a result of these, an installed capacity of 28,709 MW from various renewable energy sources have been achieved in the Country.

(b): A total amount of Rs. 690 crore has been allocated and an amount of Rs.252.09 has been disbursed for various activities under the Jawaharlal Nehru National Solar Mission (JNNSM) during the current financial year 2013-14.

(c): The Companies / project developers / implementing agencies, executing renewable energy projects, apply for incentives, from time-to-time, as per the terms and conditions of the schemes. The amount of subsidy claimed by them depends on size of the project, its location, technology and implementation stage of the project. The details of companies and the incentive released during 2013-14 under the JNNSM is given at Annexure.

(d): There is no Special Incentive Plan implemented by the Ministry. However, during the current financial year the Ministry has been given a budget of Rs. 1521 crore for implementing various renewable energy programmes and so far a sum of Rs. 649 crore has been released. Company wise allocation of funds is not made under the programmes. To prevent misuse of funds, the Ministry obtains periodic physical & financial progress reports, utilization certificates & audited statements of expenditure. The Ministry also holds periodic meetings with the implementing agencies and undertakes random inspection visits to ascertain quality of project implementation and systems deployed. The Ministry also institutes independent evaluation studies for assessing impacts and proper implementation of programmes. This apart, the Ministry has appointed Senior Officers as focal points for close monitoring of programme in the States.